



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2009-10/383

April 7, 2010

DBOD.No.FID.FIC.10/01.02.00/2009-10

The CEOs of the select All-India Term-lending and Refinancing Institutions

(Exim Bank, NABARD, NHB and SIDBI)

Dear Sir,

Prudential Norms on Income Recognition, Asset Classification and Provisioning Pertaining to Advances - Projects under Implementation

Please find enclosed a copy of Circular DBOD.No.BP.BC.85/21.01.048/2009-10 dated March 31, 2010 on the above subject. In this connection, it is advised that the above guidelines issued to banks, shall *mutatis mutandis* apply to the select All India Financial Institutions (AIFIs).

Yours faithfully

(Vinay Bajjal)
Chief General Manager

Encl.: As above